

**ADB Assistance for Ennore and
Paradip Ports**

*73. Dr. RAJAGOPALAN
SRIDHARAN: Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether the Asian Development Bank
is to finance the development of Ennore and
Paradip Ports for transporting coal;

(b) if so, the details thereof;

(c) the condition laid down for the
repayment; and

(d) the extent to which the sale price of
coal is likely to go up in the domestic market?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI JAGDISH TYTLER): (a) Yes sir.

(b) The Asian Development Bank has
given a loan of \$ 285 million which includes
\$ 134.85 million for creation of mechanised
coal handling facilities at Paradip Port and \$
150.15 million for Ennore Port.

(c) The loan is to be repaid within a
period of 15 years after moratorium period of
five years. The rate of interest will be as
determined by the Bank from time to time in
accordance with the procedure applicable to
loan from its ordinary capital resources.

(d) On implementation of this project
and as a consequence of it per sq the
question of coal price going up does not
arise, as TNEB would save approximately
Rs. 300 per tonne in transport cost.

[Translation]

**Financial Stringencies of State
Governments**

76. SHRI CHHEDI PASWAN;
SHRI LOKANATH
CHOUDHURY:

Will the Minister of FINANCE be pleased
to state:

(a) whether some State Governments
have brought to the notice of the Union
Government the financial stringencies being
faced by them;

(b) if so, the names of these States; and

(c) the steps taken/proposed to be taken
by the Union Government in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
SHANTARAM POTDUKHE): (a) and (b).
Yes, Sir. some States like Arunachal Pradesh,
Assam, Himachal Pradesh, Jammu &
Kashmir, Manipur, Nagaland, Tripura, Bihar,
Gujarat, Kerala, Madhya Pradesh, Orissa,
Punjab and West Bengal have intimated that
they are facing financial stringencies during
the current financial year.

(c) Transfers of resources to States are
made on the recommendations of either the
Finance Commission or the Planning
Commission. The State's entitlements are
released on monthly/quarterly basis or
reimbursed on the claims filed by the State
Governments, States in overdraft are advised
to take steps to come out of the overdraft.
When the overdraft persists, State's
entitlements are also pre-poned to assist
them in coming out of overdraft.

[English]

National Renewal Fund

*77. SHRI RAMKAPSE: Will the Minister
of LABOUR be pleased to state:

(a) whether various Central Trade
Unions have opposed the setting up of the
National Renewal Fund by the Union
Government;

(b) if so, the reasons therefor;

(c) whether the Union Government had